

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 04.06.2024

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	P. K. BARIK	50970/2024	04.06.2024	CRLMC/1373/2024	10		U	
2	SARAT DASH	50971/2024	04.06.2024	CRLMC/4177/2023	10		U	
3	S.C MOHANTY	50974/2024	04.06.2024	LAA/98/2009	7		U	
4	S.C MOHANTY	50975/2024	04.06.2024	LAA/96/2009	7		U	
5	S.C MOHANTY	50976/2024	04.06.2024	LAA/5/2019	7		U	
6	S.C MOHANTY	50977/2024	04.06.2024	LAA/4/2019	7		U	
7	S.C MOHANTY	50978/2024	04.06.2024	LAA/13/2019	7		U	
8	S. PATTNAIK	50979/2024	04.06.2024	WP (C) /29863/2023	7		U	
9	P.K PAL	50980/2024	04.06.2024	SA/198/1997	7		U	
10	S. PATTNAIK	50981/2024	04.06.2024	WP (C) /37679/2023	7		U	
11	A.K PANDA	50982/2024	04.06.2024	ABLAPL/5477/2024	7		U	
12	M.K MOHANTY	50983/2024	04.06.2024	CRA/247/1999	7		U	
13	A.K PANDA	50984/2024	04.06.2024	ABLAPL/5479/2024	7		U	
14	D. SAMAL	50985/2024	04.06.2024	CONTC/44/2018	7		U	
15	D. SAMAL	50988/2024	04.06.2024	CONTC/44/2018	7		U	
16	B.N SAHOO	50989/2024	04.06.2024	WP (C) /6392/2024	7		U	
17	M.K PANI	50990/2024	04.06.2024	WP (C) /30131/2021	7		U	

18	D. BISWAL	50994/2024	04.06.2024	WP (C) /13719/2024	10		C	
19	D. BISWAL	50995/2024	04.06.2024	WP (C) /13715/2024	10		C	
20	U. CHHOTRAY	50996/2024	04.06.2024	WP (C) /13797/2024	10		C	
21	U CHHOTRAY	50997/2024	04.06.2024	WP (C) /13798/2024	10		C	
22	D. BISWAL	50998/2024	04.06.2024	WP (C) /13726/2024	10		C	
23	MR SAHOO	51000/2024	04.06.2024	BLAPL/482/2024	10		C	
24	CR KAR	51001/2024	04.06.2024	CRLREV/183/2024	10		C	
				Total	195			

NIC